

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 103
(IB)-750(PB)/2019

IN THE MATTER OF:

Sh. Rakesh Kumar Nigam & anr.	...	Applicant/Petitioner
Vs		
Vardhman Estates & Developers (P) Ltd.	...	Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016.

Order delivered on 21.12.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT


SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)


PRESENT:

For the Applicant : Mr. Anuja Saxena, Advs.
For the Respondent : Mr. Prashant Katara, advocate

ORDER

List the matter on 02.02.2021.


(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT


(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)